

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.101
TO BE ANSWERED ON 09.02.2017**

DECENTRALISED DISTRIBUTION GENERATION SCHEME

***101. SHRI RAJESH KUMAR DIWAKER:
SHRI RAYAPATI SAMBASIVA RAO:**

**Will the Minister of POWER
be pleased to state:**

- (a) the status of rural electrification and the time-frame drawn to electrify all the villages in the country;**
- (b) whether the Government is implementing the Decentralised Distribution Generation (DDG) scheme for the electrification of villages located in backward, remote and inaccessible areas including forest areas through new and renewable energy sources and if so, the details thereof including the number of villages covered under DDG scheme so far, State/UT-wise;**
- (c) the funds allocated for DDG scheme out of the total funds allocated for rural electrification during the last three years and the current year;**
- (d) whether the Union Government has received proposals from the State Governments with regard to electrification of villages located in the backward and inaccessible areas including the forest areas under DDG scheme; and**
- (e) if so, the details of the proposals received and sanctioned and the funds released for the purpose during the last three years and the current year, State/UT-wise along with the time by which the remaining proposals are likely to be cleared?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.101 TO BE ANSWERED IN THE LOK SABHA ON 09.02.2017 REGARDING DECENTRALISED DISTRIBUTION GENERATION SCHEME.

(a) : As reported by the States, there were 18,452 un-electrified villages in the country as on 01.04.2015. Out of these, 12033 villages have been electrified as on 06.02.2017. Remaining villages are targeted to be electrified by May, 2018.

(b) to (e) : Decentralized Distributed Generation (DDG) under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is for providing electricity access to the un-electrified villages/habitations where grid connectivity is either not feasible or not cost effective including the villages located in backward, remote and inaccessible areas and forest areas. DDG can be from renewable sources such as biomass, bio-fuels, biogas, mini hydro & solar. As on 31.01.2017, 4,220 DDG projects at project cost of Rs.1354.60 crore have been sanctioned, covering 3,285 un-electrified villages in various States across the country.

There is no specific year wise dedicated allocation of funds for DDG scheme, out of the total funds allocated for rural electrification during the last three years and the current year. Funds are released based on the progress of the projects.

The State/UT-wise details of the projects sanctioned under DDG is given at Annexure-I. The funds disbursed under DDG during the last 3 years and the current year, is given at Annexure-II.

All the proposals/Detailed Project Reports (DPRs) received by Rural Electrification Corporation (REC) Ltd. for electrification of un-electrified villages including villages located in backward and inaccessible areas and forest areas have been sanctioned under DDG. No proposal is pending with REC Ltd.

ANNEXURE-I

ANNEXURE REFERRED TO IN PARTS (b) TO (e) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 101 TO BE ANSWERED IN THE LOK SABHA ON 09.02.2017 REGARDING DECENTRALISED DISTRIBUTION GENERATION SCHEME.

State-wise details of projects sanctioned under DDG

As on 31.01.2017

Sl. No	State	No. of projects	UEVs covered	Project cost (Rs. in crore)
1	Andhra Pradesh	427	0	87.88
2	Assam	521	521	294.81
3	Arunachal Pradesh	1176	1176	159.32
4	Chhattisgarh	946	520	296.97
5	Jharkhand	382	393	196.18
6	Karnataka	39	9	28.11
7	Kerala	15	0	5.32
8	Madhya Pradesh	147	147	88.10
9	Meghalaya	212	212	44.44
10	Odisha	276	275	97.02
11	Telangana	39	0	9.26
12	Uttar Pradesh	25	17	38.84
13	Uttarakhand	15	15	8.37
Total		4220	3285	1354.6

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The State-wise and Year-wise funds disbursed for DDG during the last three years and the current year.		
Sr. No	Name of the State	Funds disbursed (Rs. in lakh)
FY 2013-14		
1	Andhra Pradesh	947.43
2	Chhattisgarh	935.66
3	Uttarakhand	127.15
4	Jharkhand	0
5	Karnataka	0
6	Kerala	0
7	Meghalaya	0
8	Odisha	0
9	Rajasthan	0
	Sub-Total	2010.24
FY 2014-15		
1	Andhra Pradesh	139.17
2	Chhattisgarh	1312.60
3	Madhya Pradesh	664.06
4	Uttarakhand	148.34
	Sub-Total	2264.17
FY 2015-16		
1	Andhra Pradesh	1225.95
2	Chhattisgarh	3203.09
3	Karnataka	529.74
4	Uttar Pradesh	1262.46
5	Madhya Pradesh	393.23
6	Assam	0
7	Arunachal Pradesh	0
8	Jharkhand	0
9	Meghalaya	0
10	Odisha	0
	Sub-Total	6614.47
FY 2016-17		
1	Chhattisgarh	5098.04
2	Assam	8277.27
3	Rajasthan	2468.35
4	Kerala	138.21
5	Arunachal Pradesh	0
6	Jharkhand	0
7	Karnataka	0
8	Meghalaya	0
9	Uttarakhand	0
10	Odisha	0
	Sub-Total	15981.87
	Grand Total	26870.76
